

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**CP(IB) No.276/NCLT/AHM/ 2020**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2021**

Name of the Company: KKR India Financial Services Ltd  
V/s  
Sintex- BAPL Ltd

Section 7 of Insolvency and Bankruptcy Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**

**(through video conferencing/physical)**

Ms. Tanaya Shah, Advocate appeared on behalf of Petitioner.

Mr. Vishal Dave, Advocate appeared on behalf of Respondent.

On the request of the Petitioner, the matter is adjourned.

List the matter on 28.04.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 22nd day of March, 2021



**MANORAMA KUMARI  
MEMBER JUDICIAL**